

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No.37/KB/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03rd November 2017, 10.30 A.M

Name of the Company		Jai Kumar Karnani & Ors. -Versus- Karanani Finance Enterprise.Ltd. & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. UTPAL BOSE, SR. ADV

2. MR. SUBT D.N. SHARMA, ADV

3. MR. SUBRATAN DAS, ADV

Petitioner

03/11/2017

1. MR. RATNANKU BANERJI, SR. ADV

2. MR. NIRMALYA DASGUPTA, ADV

3. MR. ANUJIT BISWAS, ADV

Respondent v.
KFS

03/11/2017

1. M. BHUTERIA, Adv.

2. V. CHAKRABORTY, Adv.

ORDER

Ld. Counsel for the petitioners and the respondents are present.

It has been informed that pleadings are complete. Both the parties are directed to submit written submissions within 4 weeks from today.

List on 14/12/2017 for disposal of C.P.

(Jinan K.R.)
Member (J)

(Vijai Pratap Singh)
Member (J)